GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO.2674 TO BE ANSWERED ON 12TH AUGUST 2025

ENFORCEMENT OF BAN ON E-CIGARETTES AND VAPING DEVICES

2674. Ms. SWATI MALIWAL:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware of the continued availability and use of banned ecigarettes, including vaping devices, particularly among minors and urban youth;
- (b) the number of seizures, arrests, and prosecutions carried out under PECA 2019, since its enactment, year-wise and State/UT-wise;
- (c) whether Government has identified gaps in enforcement or border control mechanisms that are enabling the illegal import, sale, or circulation of such devices;
- (d) if so, the measures taken or proposed to strengthen monitoring, enforcement, and inter-agency coordination to curb such violations; and
- (e) whether any targeted awareness campaigns, surveillance systems, or educational institution-level interventions have been developed?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (e): To prohibit the production, manufacture, import, export, transport, sale, distribution, storage and advertisement of electronic-cigarettes and like devices the Ministry of Health and Family Welfare (MoH&FW) has enacted the Prohibition of Electronic Cigarettes Act (PECA), 2019. The MoH&FW has issued advisories to all States and UTs, to ensure the effective compliance of PECA, 2019. Health is a State subject and enforcement of tobacco control laws is the prerogative of each State and UT. The details of the cases of violations of PECA, 2019 as reported by the States/UTs from 2021 to 2025 is at **Annexure**.

The MoH&FW has launched a portal to Report Online Violations of Prohibition of Electronic Cigarettes Act, 2019 and Cigarettes and Other Tobacco Products Act (COTPA), 2003 for reporting of sale or advertisement of electronic cigarettes online, including on e-commerce platforms, websites etc.

The MoH&FW conducts the annual Tobacco Free Youth Campaign to raise awareness about the harms of Tobacco and Nicotine addiction among youth since 2023. One of the key strategies of the campaign is the rigorous enforcement of tobacco control laws, including PECA, 2019.

As per Central Board of Indirect Taxes and Customs (CBIC), Department of Revenue, Custom officials in Customs Field Formations and Directorate of Revenue Intelligence keep constant vigil and take operational measures, inter alia, based on intelligence, passenger profiling with the aid of Advance Passenger Information System (APIS), risk-based interdiction and targeting and non- intrusive inspection like baggage and container scanning for purposes of thwarting smuggling of e-cigarettes. Field formations of CBIC are regularly sensitized to newer methods of smuggling by way of issuing Alert/ Modus Operandi Circulars. On detection of contraband smuggling cases, action is taken in accordance with Customs Act, 1962 including seizure of smuggled e-cigarettes, arrest and prosecution of the persons involved.

Annexure

S. No.	States/UT	Cases of violations of PECA, 2019 as reported by the States/UTs from 2021 to 2025	
		Cases of Violation	Stocks Seized
1	Andaman And Nicobar Islands	0	0
2	Andhra Pradesh	0	0
3	Arunachal Pradesh	19	470
4	Assam	0	3
5	Bihar	0	0
6	Chandigarh	7	499
7	Chhattisgarh	0	2
8	Delhi	1	39
9	Goa	1	1
10	Gujarat	31	1206
11	Haryana	4	509
12	Himachal Pradesh	3	148
13	Jammu Division	0	0
14	Jharkhand	0	0
15	Karnataka	19	11810
16	Kashmir Division	0	0
17	Kerala	3	3985
18	Ladakh	0	0
19	Lakshadweep	0	0
20	Madhya Pradesh	37	195
21	Maharashtra	229	185
22	Manipur	0	0
23	Meghalaya	0	0
24	Mizoram	0	0
25	Nagaland	0	0
26	Odisha	3	701
27	Puducherry	2	0
28	Punjab	9	36
29	Rajasthan	8	49
30	Sikkim	0	0
31	Tamil Nadu	0	0
32	Telangana	6	5
33	The Dadra And Nagar Haveli And Daman	1	10
	And Diu		
34	Tripura	0	0
35	Uttar Pradesh	11	3955
36	Uttarakhand	0	0
37	West Bengal	1	0
	Total	384	1248

Source: As reported by the States/UTs.